

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD  
Court 2**

**Co.Appeal 22/NCLT/AHM/2020**

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER (JUDICIAL)  
HON'BLE Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.02.2021**

Name of the Company: Department of Income Tax  
V/s  
Bhalchandra Properties Pvt Ltd & Anr

Section 252(3) of the Companies Act, 2013.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

**ORDER  
(through video conferencing)**

Ms. Maithili D. Mehta, advocate, appeared on behalf of the Appellant.

Mr. Dhiren Dave, PCS, appeared on behalf of the Respondent.

On the request of the Learned Lawyer for the Appellant, the matter is adjourned.

List the matter on 08.03.2021.

  
**VIRENDRA KUMAR GUPTA  
MEMBER TECHNICAL**

Dated this the 22<sup>nd</sup> day of February, 2021

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**